

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.209/2016
RT CP (IB) No.58/Chd/CHD/2017**

Visa Drugs & Pharmaceuticals Pvt.Ltd. ...Petitioner

Vs.

M/s Swan Aluminiums Pvt. Ltd. ...Respondent

Present: Mr.Yash Pal Gupta, Advocate for petitioner
Mr. Prateek Gupta, Advocate for respondent
Mr.Harish Taneja, Company Secretary (IRP) in person.

The Hon'ble Member(Judicial) is on leave, hence the matter is
adjourned to 18.09.2017.

Sd/-
Court Officer

September 14, 2017
subbu